2017 IN THE HIGH COURT AT CALCUTTA APPELLATE SIDE

No. 1487 - A

Dated, Calcutta, the 3rd April, 2017

From: Subhasis Dasgupta,

Registrar (Judicial Service), High Court, Appellate Side,

Calcutta.

To:

- 1) The District Judge of all Districts including Andaman & Nicobar Islands.
- 2) The Chief Judge, City Civil Court, Calcutta
- 3) The Chief Judge, City Sessions Court, Calcutta
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta
- 5) The Secretary, Judicial Department, Govt. of West Bengal
- 6) Members of the Registry, The Hon'ble High Court at Calcutta.
- 7) Director, West Bengal Judicial Academy.

Sub.: Filling up of the 04 (four) posts of Judicial Member in National Company Law Tribunal (NCLT).

Sir,

With reference to the subject captioned above, I am directed to inform that 04 (four) posts of Judicial Member in National Company Law Tribunal (NCLT) under Ministry of Corporate Affairs, Government of India, are to be filled up and application form etc. and relevant information to that effect has been uploaded in the websites of Ministry of Corporate Affairs and the said Tribunal at (www.mca.gov.in)/(www.persmin.nic.in)/(www.nclt.gov.in).

Accordingly, I am to request you to inform the willing and eligible officers (as mentioned in the relevant vacancy circular) to visit the said website(s) and download the contents and to forward the filled in application form (in prescribed format) along with requisites, if any sought for, so as to reach this Hon'ble Court on or before 12th April 2017 positively for further necessary action in the matter.

Yours faithfully,

Registrar (Judicial Service)